

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	PRASHANT CHOPRA VS P S GROUP REALTY PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

ORDER

1. None for the petitioner.
2. Matter is adjourned to 14/3/2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**